

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2018 &
IA NO. 858 OF 2017**

Dated: 11th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s. Lourdes Society for Health Care & Research, Ernakulam Appellant(s)

Vs.

The Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Mohan

Counsel for the Respondent(s) : Mr. Sriram Parakkat for R-1

Mr. P.V. Dinesh

Ms. Arushi Singh for R-2

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 10.05.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the application for stay for hearing on **10.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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